

NOTIFICATION NO. HCBB – 76 / 2018

1. Hon'ble Mr.Justice H.G.Ramesh will sit single in Court Hall No. 2 at Principal Bench, Bengaluru at 10.30 AM on Monday the 26th March 2018 and take up matters as shown in the cause list issued separately.
2. The Division Bench consisting of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mr.Justice P.S.Dinesh Kumar will sit in Court Hall No. 2 at 2.30 PM on Monday the 26th March 2018 and take up matters as shown in the cause list issued separately.
3. The Division Bench consisting of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 2 at 2.25 PM on Monday the 26th March 2018 and take up matters as shown in the cause list issued separately.
4. Hon'ble Mr.Justice Raghvendra S. Chauhan will not be sitting on the Bench from Monday the 26th to Wednesday the 28th March 2018.
5. Hon'ble Mr.Justice A.S.Bopanna will also take up urgent and date given matters of Court Hall No. 4 (Hon'ble Mr.Justice Raghvendra S. Chauhan) from Monday the 26th to Wednesday the 28th March 2018.
6. The Division Bench consisting of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice Aravind Kumar will sit in Court Hall No. 9 at 3.30 PM on Monday the 26th March 2018 and take up matters as shown in the cause list issued separately.

After completion of the work of the Benches referred to at Sl.Nos.2, 3 and 6 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)